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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 23.03.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

Case No. (TP/CP/ CA(CAA)/ CP(CAA))	Purpose	Advocates / PCS's name for the Petitioner	Section	Name of the petitioner / company	Name of the respondents/ Company	Advocates / PCS's name for the Respondent
CP No.35/BB/2018	For clarification	M/s Srinivas &Badri Counsels	252(3)	M/s Cayenne Developments Pvt Ltd	ROC	

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. Srinandan K.
7299914774
(for Srinivas & Badri
Counsels)

Petitioner

ORDER

The matter is listed today for clarification. Counsel for petitioner company is present. He is directed to file balance sheet and PC Account for default period. He undertakes to file the same in the Registry. List it for Orders on 03.04.2018.

MEMBER(T)

MEMBER(J)